

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

33. M.A.060/01036/2015 IN
O.A. No.060/00168/2014

(PARDEEP KUMAR VS. UOI & ORS.)

29.09.2015

Present: Sh Ram Lal Gupta, counsel for the applicants in MA.

1. Heard Sh. Ram Lal Gupta, learned counsel for the applicants in M.A.
2. Issue notice to the counsel opposite returnable on 29.10.2015.

U
(UDAY KUMAR VARMA)
MEMBER (A)

J
(SANJEEV KAUSHIK)
MEMBER (J)

'kr'

*Notice issued on
13/10/15. Service is complete.
Reply not filed.*

21/10

DHIRENDER SINGH